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O.A.No. 60/07

ORDER DATED: 21.02.2007

Heard Mr. D.K.Mohanty, Ld. Counsel for the Applicant and Mr. U.B.Mohapatra, Ld. Sr. Standing Counsel for the Respondents; on whom a copy of this O.A. has already been served.

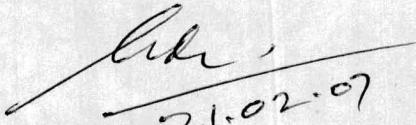
This is an application against the punishment order of withholding of two increments of pay without cumulative effect. The Applicant is going to retire on 29.02.2008.

It is found from the record that the appeal petition of the Applicant appears to be pending before Respondent No.1, i.e. Secretary to Government of India, Ministry of Home Affair, New Delhi since 18.08.2006. Having heard both the parties and there being no objection, he (Respondent No.1) is directed to dispose of the appeal within two months from the date of receipt of this order.

O.A. is disposed of accordingly.

Send copies of this order to the Respondents and free copies of this order be given to the Ld. Counsels for both the parties.

MEMBER (ADMN.)

  
21.02.07

VICE-CHAIRMAN